

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

**LOK SABHA**  
**UNSTARRED QUESTION NO.1508**  
TO BE ANSWERED ON THE 12<sup>TH</sup> FEBRUARY, 2019

**COMPENSATION FOR THE DAMAGE OF CROPS**

1508. SHRIMATI RITI PATHAK:  
SHRI JUGAL KISHORE:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government is preparing any action plan for compensation of crops devastated by torrential rains in Madhya Pradesh and Jammu and Kashmir;
- (b) if so, the details thereof;
- (c) whether the Government is formulating any loan waiver policy on Kisan Credit Card under this scheme; and
- (d) if so, the details thereof?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (SHRI GAJENDRA SINGH SHEKHAWAT)

(a) & (b): No Madam. It is primarily the responsibility of the State Governments concerned to take necessary measures in the wake of natural calamities. For such purpose, the States have ready availability of funds in their State Disaster Response Fund (SDRF), to which contribution is made by the Government of India and State Governments concerned. The Government of India extends financial, logistic and other support. Additional assistance, over and above SDRF, is considered from the National Disaster Response Fund (NDRF), for natural calamities of severe nature, in accordance with the established procedure and on submission of Memorandum for Central assistance by the affected State, also keeping in view the extant items and norms for assistance from SDRF and NDRF. The financial assistance under SDRF/NDRF in the wake of notified natural disasters is given by way of relief and not for compensation of loss as suffered/claimed. The State Government of Madhya Pradesh has sought assistance under NDRF in the wake of notified calamities and amount of Rs.1011.99 crore, Rs.863.81 crore, Rs.502.09 crore and Rs.334.00 crore has been released to Madhya Pradesh under NDRF during the last three years and current year respectively in the wake of notified calamities. However, the State Government of Jammu & Kashmir has not sought any assistance under NDRF.

(c): No, Madam.

(d): Does not arise in view of (c) above.

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